NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/67/2016

NAME OF THE PETITIONER(S)

: P.M. Johny & another

NAME OF THE RESPONDENT(S)

: Seaqueen Builders Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

PRYYADA RSHINI N 1

For TK BHASKAR

Comsel for Respondits

2. R. Venkatavaradan

Counsel for Petitioner

ORDER

Counsels for parties present. Counsel for petition submitted final arguments in Matter adjourned for final arguments to be made on behalf of the detail. respondents. Put up on 10.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)